(ख) से (घ) राष्ट्रीय राजधानी क्षेत्र दिल्ली (29.71 कि0 मी0) से गुजरने वाले रा0 रा0 सं0 10 के रूप में ज्ञात दिल्ली-रोहतक-हिसार-सिरसा राजमार्ग खंड पर पहले ही 4 लेन हैं । बहादूर गढ़-रोहतक खंड (35 से 71 कि0 मी0 ) को 8वीं पंचवर्षीय योजना के दौरान चौड़ा करके 4 लेन बनाने का प्रस्ताव है और चालु वित्त वर्ष 1995-96 के दौरान 5.00 करोड़ रु० की अनुमानित लागत से भूमि अधिग्रहरण करने के लिए योजनागत प्रावधान है । इस परियोजना के लिए भूमि अधिग्रहरण के प्राक्कलन को अभी स्वीकत किया जाना है ।

## **Government's Reaction to the Former** US Secretary's statement on Arms Sale to Pakistan

1674. SHRI G. PRATHAPA **REDDY: SHRI** T. VENKATRAM REDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "Pressler alleges arms sale to Pakistan" which appeared in the Statesman dated the 10th July, 1995; and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) US Government arms supplies to Pakistan and taken place on a large scale after the introduction of the Pressler Amendment to the Foreign Assistance Act in 1985 on the basis of US Presidential certifications that Pakistan did not possess a nuclear explosive device. Government are not aware of sales by the US Government to Pakistan of military equipment since October 1990, when US Government military and economic assistance to Pakistan ceased under the provisions of the Pressler Amendment, following the US President's inability to certify that Pakistan did not possess a nuclear explosive device. Commercial sales, at a non-government level, however, do not

fall within the purview of the Pressler Amendment.

Government remain committed to take al steps required to safeguard India's security.

## **Population of Vehicles in Major Cities**

1675. SHRI R. MARGABANDU: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the vehicle population at present in Madras, Delhi, Calcutta, Bombay and Bangalore;

(b) whether this increase is on the high side in Delhi:

(c) if so, the reasons therefor;

(d) whether Government propose, to weedout the old vehicles after a certain number of years as is done in developed countries; and

(e) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE (SHRI TRANSPORT M. RAJASEKARA MURTHY): (a) The information regarding registered motor vehicles as on 31.3.94 is as under :----

Madras	—	689143
Delhi	—	2230003
Calcutta	_	544757
Bombay	—	608296
Bangalore	—	716473

(b) and (c) Yes, Sir. The rapid increase in the vehicle population in Delhi can be attributed to the increase in population and economic prosperity creating demand of transportation.

(d) No, Sir.

(e) Does not arise.